



91097

THE HIGH COURT OF KERALA

Kochi : 682 031  
Date : 22.10.2018

**PROCEEDINGS**

High Court Establishment – permission to Sri.P.M.Joseph Saju , Dy. SP, Special Cell, Vigilance and Anti-Corruption Bureau, Ernakulam to join duty in the Vigilance Cell, High Court – granted - orders issued.

- Read:- 1) High Court Proceedings of even number dated 09.07.2018.  
2) High Court Proceedings No.A1-86891/2015 dated 18.08.2017.  
3) G.O.(Rt) No.2439/2018/Home dated 26.08.2018

**ORDER No.A1 – 86891 / 2015/A7**

Sri.P.M.Joseph Saju, Dy. SP, Special Cell, Vigilance and Anti-Corruption Bureau, Ernakulam, who has been appointed as Deputy Superintendent of Police in the Vigilance Cell of the High Court on deputation basis as per the proceedings read (1) above, is permitted to join duty as such on the forenoon of 22.10.2018.

He will take charge of office of Deputy Superintendent of Police in the Vigilance Cell, High Court from Sri.Tomy Sebastian, Circle Inspector of Police, Vigilance Cell, High Court.

(By order)

  
N. Anil Kumar  
Registrar General

To

- The Officers concerned.  
The Addl. Chief Secretary to Government, Home (C)  
Department, Government Secretariat,  
Thiruvananthapuram(with C/L).  
The Addl. Chief Secretary to Government, Home (A)  
Department, Government Secretariat,  
Thiruvananthapuram(with C/L).  
The State Police Chief, Thiruvananthapuram (with C/L).  
The Director, VACB, Thiruvananthapuram(with C/L)  
The Accountant General (A&E), Kerala, Thiruvananthapuram (with C/L).  
The Accountant General (Audit), Kerala, Thiruvananthapuram (with C/L).  
The Superintendent of Police, Special Cell, VACB, Ernakulam.  
The Sub Treasury Officer, Ernakulam.  
The Director of Kerala Judicial Academy, Athani.  
The Additional Director of the Kerala Judicial Academy, Athani.  
The Deputy Director, Kerala Judicial Academy, Athani.  
The Private Secretary to Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Protocol Officer, High Court.  
The Finance Officer, High Court.

p.t.o.

**SECRET**

- 2 -

The Additional Public Relations Officer, High Court.  
The Accounts Officer, High Court.  
The Confidential Assistants to the Registrars & Addl.Registrar(GA),  
High Court.

The 'G'(Accounts-I & III) Sections, High Court.  
The Finance Wing, High Court.  
The IT Section, High Court (for publishing in the website).  
The Vigilance Cell, High Court.  
The A5 & A8 Seats, High Court.  
The Administrative Records Section, High Court.  
The File/Stock file.

**Copy Submitted to:- The Honourable Judges.**